

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/52859/2024	UCO BANK, SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISRA VS	// ()	
2	D-BLAPL/38213/2024	SANKAR BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KANTABANIA PS /86 /2024 ()	AOR20220000371C202400122
3	D-BLAPL/38214/2024	SUKUMAR NAYAK VS STATE OF ODISHA	ARUNIMA MISHRA VS	KUJANGA /549 /2024 ()	
4	D-BLAPL/38216/2024	MARKANDA SARANGI VS STATE OF ODISHA	KALI PRASAD NAYAK VS	KUMBHARAPARA /386 /2024 ()	AOR20230001198C202400003
5	D-BLAPL/38222/2024	TARINIKANTA MISHRA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	ANGUL SADAR PS /686 /2024 ()	
6	D-BLAPL/38225/2024 BLAPL/12802/2024	AKASH BAITHA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ULLUNDA /199 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000071/2024	AOD20240000239C202400040
7	D-BLAPL/38227/2024	SUMIT KULDEEP @ SUNIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /213 /2024 ()	
8	D-BLAPL/38234/2024	MADHA @ MADHABARABIDAS VS STATE OF ODISHA	BINI MISHRA VS	BARBIL /17 /2016 ()	
9	D-BLAPL/38236/2024 BLAPL/12821/2024	BIKAS MAHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000053/2024	AOR20220001558C202400213
10	D-BLAPL/38240/2024	SATYANARAYAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	GURUDIJHATIA /215 /2024 ()	
11	D-BLAPL/38245/2024	DASARATHI MALLIK VS STATE OF ODISHA	ASISH CHANDRA RATH VS	SATYABADI /217 /2024 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/38248/2024	SANJU @ SANJUKTA SAMAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /5 /2022 () //	
13	D-BLAPL/38252/2024	LALIT DIGAL @ RUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
14	D-BLAPL/38254/2024	ROSHAN KUMAR CHOUDHURY @ PARVIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
15	D-BLAPL/38256/2024	MISHRA MAJHI VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /149 /2024 () //	
16	D-BLAPL/38258/2024	KHIROD PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /515 /2024 () //	AOD20240000001C202400390
17	D-BLAPL/38259/2024	BABUNA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BARI RAMACHANDRAPUR /302 /2022 () //	
18	D-BLAPL/38262/2024 BLAPL/12808/2024	MD. AKBAR VS STATE OF ODISHA	AMIT BISWAL VS	PLANTSITE /919 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000043/2024	
19	D-BLAPL/38274/2024	SAMARA BADANAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /127 /2021 () //	
20	D-BLAPL/38280/2024	TOTALA @ SANDHA @ AMIT DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI TOWN /236 /2024 () //	
21	D-BLAPL/38290/2024	KALI@PRADUMNA SUBUDHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KUNDHEIGOLA /249 /2024 () //	AOR20220001648C202400092
22	D-BLAPL/38293/2024	DEEPAK BANGARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /26 /2024 () //	
23	D-BLAPL/38295/2024	MADAN DALAPATI	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /109 /2024	

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
24	D-BLAPL/38299/2024	STATE OF ODISHA ANANTA PUJARI	RAJIB LOCHAN PATTNAIK	KODINGA /114 /2022	
		VS	VS	()	
25	D-BLAPL/38300/2024	STATE OF ODISHA BALIA @ BALARAM @ BALADEV MALLIK	BHABANI SANKAR MISHRA	BARI RAMACHANDRAPUR /450 /2024	
		VS	VS	()	
26	D-BLAPL/38302/2024	STATE OF ODISHA MENAKA DAS	DEBASNAN DAS	ERASAMA /75 /2024	
		VS	VS	()	
27	D-BLAPL/38310/2024	STATE OF ODISHA RAJA @ PINTU SINGH @ DHARAM SINGH	HEMANTA KUMAR MOHANTA	BARIPADA SADAR /117 /2014	
		VS	VS	()	
28	D-BLAPL/38311/2024	STATE OF ODISHA G.GHANASHYAM @ SHYAMAGHANA	PRATYUSHA NAIDU	JARADA /392 /2022	
		VS	VS	()	
29	D-BLAPL/38312/2024	STATE OF ODISHA S. JAYANTI REDDY	RAJ KUMAR ROUT	/ /0	
		VS	VS	()	
30	D-BLAPL/38315/2024	STATE OF ODISHA ASIT KUMAR MOHANTY @ CHIKUNI	ARIJEET MISHRA	MAHAKALPARA /237 /2024	
		VS	VS	()	
31	D-BLAPL/38318/2024	STATE OF ODISHA TARINI PRASAD MOHANTY @ MAHANTA	SIBA PRASAD MISHRA	KALINGA NAGAR /286 /2024	
		VS	VS	()	
32	D-BLAPL/38321/2024	STATE OF ODISHA MAHADEBA @ MAHADEV @ HEMANTA PUTI	SURYAKANTA DWIBEDI	BELPARA /296 /2022	
		VS	VS	()	
33	D-BLAPL/38322/2024	STATE OF ODISHA SARAT PRAMANIK @ SARAT PARMANIK	SURYAKANTA DWIBEDI	RASGOBINDPUR /318 /2022	
		VS	VS	()	
34	D-BLAPL/38325/2024	STATE OF ODISHA SAROJ NAG @ RAJ	SURYAKANTA DWIBEDI	PATNAGARH /349 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/38329/2024	STATE OF ODISHA PARAKHITA BEHERA @ SIPUN VS	RABI NARAYAN MOHANTY VS	// / /0 ()	
36	D-BLAPL/38331/2024	STATE OF ODISHA ISAK MOHAMMAD @ MD. APSAR VS	RONALISHA PRADHAN VS	// TOMANDO /422 /2024 ()	
37	D-BLAPL/38341/2024	STATE OF ODISHA PURNA CHANDRA NAG VS	BASANTA KUMAR DAS VS	// TITILAGARH /37 /2011 ()	
38	D-BLAPL/38343/2024	STATE OF ODISHA BIREN @ BIRENDRA BAG VS	BASANTA KUMAR DAS VS	// TITILAGARH /37 /2011 ()	
39	D-BLAPL/38344/2024	STATE OF ODISHA DIPU @ SANJAYA KUMAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()	
40	D-BLAPL/38345/2024	STATE OF ODISHA NARESH JENA VS	LINGARAJ SARANGI VS	// BADAGODA P.S. /451 /2024 ()	
41	D-BLAPL/38353/2024	STATE OF ODISHA JOEL @ MUKESH SIKKA VS	SASMITA NANDA VS	// BARGARH /312 /2024 ()	
42	D-BLAPL/38361/2024	STATE OF ODISHA ANANDA KUANR VS	MANOJ KUMAR PATI VS	// DEOGAON /183 /2024 ()	
43	D-BLAPL/38362/2024	STATE OF ODISHA BIKASH DAS @ BIKASH DASH VS	JYOTIRMAYA SAHOO VS	// RAIGHAR /306 /2024 ()	
44	D-BLAPL/38363/2024	STATE OF ODISHA NIRAKAR NAIK VS	LAXMIDHAR MAHAPATRA VS	// NAYAPALLI P.S. /648 /2024 ()	
45	D-BLAPL/38368/2024	STATE OF ODISHA PRIYA RANJAN PATRA VS STATE OF ODISHA	SANATAN PANI VS	// KHANDAGIRI P.S. /630 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/38371/2024	KEDAR GOCHHAYAT VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	TALCHER TOWN /922 /2024 () //	
47	D-BLAPL/38373/2024	BABU @ DHANESWAR MOHANTY VS STATE OF ODISHA	SANJEEB KUMAR MOHANTY VS	MADHUPATNA /296 /2024 () //	
48	D-BLAPL/38374/2024	RAMA GOUDA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	KORAPUT TOWN /291 /2023 () //	
49	D-BLAPL/38378/2024	KAILASH BESAN VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /113 /2023 () //	
50	D-BLAPL/38380/2024	MAHENDRA PAL VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	SPL.TASK FORCE /12 /2024 () //	
51	D-BLAPL/38382/2024	BIJULI DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIKABALI /150 /2024 () //	
52	D-BLAPL/38387/2024	SURI PANGI@P. SURI VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BOIPARIGUDA /50 /2024 () //	AOR20220000211C202400090
53	D-BLAPL/38388/2024	ANU @ ANUDHAR RAM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHOUDWAR /619 /2024 () //	
54	D-CMAPL/52756/2024	YARLAGADDA CHARAN VEERA VENKATA SATYA VS COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH	ADMYA VS	// () //	AOD20240000510C202400016
55	D-CMAPL/52803/2024	KRUSHNA CHANDRA PANDA VS SUDARSHAN PANDA	ADV. VS	// () //	
56	D-CMAPL/52848/2024	PRAMILA SINGH VS ARJUN KUMAR SAHOO	ADV. VS	// () //	
57	D-CMP/52748/2024	BHARATI PARIDA	BIBEKANANDA BHUYAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CMP/52755/2024	M/S. INDIAN FARMERS FERTILIZERS COOPERATIVE LTD., NEW DELHI		//	
		KARTIK PATRA	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
59	D-CMP/52823/2024	PARBATI NAYAK		//	
		JAYANT JENA	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	()	
60	D-CMP/52825/2024	MADHAB CHANDRA PRADHAN		//	
		SRADHANJALI SAMAL	PADMANAVA BHUTIA	//	
		VS	VS	()	
61	D-CMP/52827/2024	SURESH SAHOO		//	
		SESA JENA @ KRUSHNA CHANDRA JENA	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
62	D-CMP/52828/2024	RABINDRA JENA		//	
		TUKUNA CHOUDHURY	AMARESH TRIPATHY	//	
		VS	VS	()	
63	D-CMP/52866/2024	ANUSAYA SAHU		//	
		BIJAY KETAN MOHAPATRA	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
64	D-CMP/52878/2024	NATABAR SWAIN		//	
		ALEKH CHANDRA SWAIN	SANJAYA KUMAR PATRI	//	AOR2022000052C202400033
		VS	VS	()	
65	D-CMP/52882/2024	BASANTI PARIDA		//	
		ANUCHHAYA BEHERA	DAYANANDA MOHAPATRA	//	
		VS	VS	()	
66	D-CMP/52903/2024	PRABHAT KUMAR BEHERA		//	
		UMAKANTA PANDA	MALAYA KUMAR MISHRA	//	
		VS	VS	()	
67	D-CMP/52941/2024	TRILOCHAN PANDA		//	
		RABINDRA KUMAR SAHOO	DEEPALI MAHAPATRA	//	
		VS	VS	()	
68	D-CMP/52947/2024	BAIDYANATH MOHANTY		//	
		DHANESWAR NAYAK	GHANASHYAM MUDULI	//	AOR20220002820C202400015
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/53015/2024	DEBAKINANDAN NAYAK RADHANATH TRIPATHY VS	GHANASHYAM MUDULI VS	// // 0	AOR20220002820C202400016
70	D-CONTC/52759/2024	DEBAKINANDAN NAYAK RIKASH KUMAR AGRAWAL VS	LALIT SAHU VS	// // 0	
71	D-CONTC/52760/2024	CHAINU GOND, TAHASILDAR, BALANGIR RIKASH KUMAR AGRAWAL VS	LALIT SAHU VS	// // 0	
72	D-CONTC/52788/2024	GAURAV SHIVAJI ISALWAR, I.A.S TARAKANTA HANSDA VS	ADV. VS	// // 0	
73	D-CONTC/52789/2024	CHITRA ARUMUGHAN, SECY, DEPT. OF LABOUR AND ESI, LOK SEVA BHAWAN, BBSR BIKASH RANJAN MOHANTY VS	LALATENDU SAMAL VS	// // 0	
74	D-CONTC/52791/2024	SANJAY KUMAR SINGH, IAS SURENDRA KUMAR SAHOO VS	LALATENDU SAMAL VS	// // 0	
75	D-CONTC/52793/2024	SANJAY KUMAR SINGH, IAS JYOTSNAMAYEE ACHARYA VS	LALATENDU SAMAL VS	// // 0	
76	D-CONTC/52794/2024	SANJAY KUMAR SINGH, IAS ASHOK BALIARSINGH VS	LALATENDU SAMAL VS	// // 0	
77	D-CONTC/52796/2024	SANJAY KUMAR SINGH, IAS SANTOSH KUMAR MISHRA VS	LALATENDU SAMAL VS	// // 0	
78	D-CONTC/52798/2024	SANJAY KUMAR SINGH, IAS PUSPA ROUT VS	LALATENDU SAMAL VS	// // 0	
79	D-CONTC/52801/2024	SANJAY KUMAR SINGH, IAS PRADIPTA KUMAR SENAPATI VS	LALATENDU SAMAL VS	// // 0	
		SANJAY KUMAR SINGH, IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/52839/2024	SIMANTA KALO VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// ()	
81	D-CONTC/52905/2024	KISHOR KUMAR ROUT VS VIR VIKRAM YADAV, PRINCIPAL SECRETARY, WORKS DEPARTMENT	ADV VS	// ()	AOR20220001600C202400095
82	D-CONTC/52913/2024	BIJAY KUMAR DASH @ CHOUDHURY VS ARABIND KUMAR AGRAWAL, IAS	ADV. VS	// ()	
83	D-CONTC/52916/2024	RANJAN KUMAR PRADHAN VS MANAS KUMAR TRIPATHY, TAHASILDAR, DARPAN	SUBHASIS MOHAPATRA VS	// ()	
84	D-CONTC/52919/2024	MIR FARUK ALLI VS DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER MANAGEMENT, KHURDA	ABHIRAM SWAIN VS	// ()	
85	D-CONTC/52923/2024	SURENDRA @ SURENDRA KUMAR SAMAL VS DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER	ABHIRAM SWAIN VS	// ()	
86	D-CONTC/52939/2024	FAKIR ALI KHAN VS DATTATRATYA BHAUSAHEB SHINDE, IAS	ADV. VS	// ()	
87	D-CRLA/38218/2024	BHIMA MAJHI VS STATE OF ODISHA	GAJENDRA NATH ROUT VS	NIRAKARPUR /59 /2015 ()	AOR20220004106C202400044
88	D-CRLA/38223/2024	MD. MAKRAM @ FAIZAN VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /156 /2024 ()	
89	D-CRLA/38237/2024 CRLA/1316/2024	JAGADISH RATHA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /14 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000027/2022	
90	D-CRLA/38238/2024	SURENDRA HEMBRAM VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /337 /2024 ()	
91	D-CRLA/38296/2024	SUNADHAR SOURA	RAJIB LOCHAN PATNAIK	TENTULIKHUNTI /7 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/38298/2024	SRIKANT MOHAPATRA	SANJEEV UDGATA	CUTTACK VIGILANCE /32 /2017	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
93	D-CRLA/38323/2024	SUNIL SAGAR	SURYAKANTA DWIBEDI	BOLANGIR TOWN /662 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/38326/2024	SAROJ KANHAR @ SAROJ @ PINTU KANHAR	SURYAKANTA DWIBEDI	PHIRINGIA /53 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/38332/2024	SUKANTA KANHAR	SURYAKANTA DWIBEDI	PHIRINGIA /53 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/38339/2024	JANMEJAYA JANI	PRASHANTA KUMAR NAYAK	BANGOMUNDA /37 /2013	AOD20240000333C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/38379/2024	AJAY KUMAR CHOUDHURY	BHABANI SHANKAR DAS	EOW,BHUBANESWAR /6 /2020	
		VS	VS	()	
		STATE OF ODISHA (EOW)		//	
98	D-CRLMC/38219/2024	BUDHIA SAHU@BUDHIRAM SAHU	GHANASHYAM MUDULI		AOR20220004106C202400043
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/38226/2024	SAURIN BHATT @ SAURIN G BHATT	CHANDANA TRIPATHY	MAHILA P.S. BUXIBAZAR /78 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/38228/2024	JADUMANI SUNA	SATYA RANJAN MULIA	BARGARH /130 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/38232/2024	UGRESAN BARIK	GOKULA NANDA SAHU	JHARBANDH /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/38239/2024	RASHMITA DAS	JATINDRA KUMAR MOHAPATRA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/38243/2024	MAHI CREATIVE ENTERPRISES, SUNDARGARH MALAYA KU PANDA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// TITILAGARH /144 /2014 ()	
104	D-CRLMC/38260/2024	MONALISHA MISHRA VS GYANENDU MISHRA	DEBIDUTTA MOHAPATRA VS	// //0 ()	
105	D-CRLMC/38270/2024 CRLMC/4813/2024	JITENDRA JAGADEV VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	EOW,BHUBANESWAR /12 /2024 ()	
106	D-CRLMC/38271/2024	RAMA CHANDRA PADHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDRAPUR /74 /2024 ()	
107	D-CRLMC/38272/2024	BIRENDRA PUJARI @ BIRENDRA PUJHARI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /78 /2022 ()	
108	D-CRLMC/38282/2024	BHARAT KUMAR MAHARANA VS STATE OF ODISHA	DEBASIS MISHRA VS	// ()	AOR20230001300C202400075
109	D-CRLMC/38283/2024	KURIKANA CHENAYA @ K.CHENAYYA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	JARADA /242 /2023 ()	
110	D-CRLMC/38284/2024	BULARI NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	HINDOL /75 /2024 ()	
111	D-CRLMC/38285/2024	MOTILAL SAMAL VS STATE OF ODISHA	SANDIPAN MISHRA VS	CHANDRASEKHARPUR /627 /2024 ()	
112	D-CRLMC/38287/2024	TUKUNA @ BICHITRA KUMAR SAHOO VS STATE OF ODISHA	NISHIKANTA MISHRA VS	SALIPUR /159 /2022 ()	
113	D-CRLMC/38289/2024	NIHAR RANJAN DAS @ BABUL @ NIHAR DASH VS STATE OF ODISHA	NISHIKANT MISHRA VS	LAXMISAGAR P.S. /238 /2024 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/38291/2024	RITA SAHU VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	GANGAPUR (BHANJANAGAR) /17 /2021 () //	
115	D-CRLMC/38303/2024	ARCHANA SAHU@KUMARI SAHU@NILU SAHU VS PREMRAJ SAHU	KASHINATH PATTANAİK VS	//0 () //	
116	D-CRLMC/38306/2024	DILLIP KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BALASORE SADAR /404 /2024 () //	AOD20240000317C202400002
117	D-CRLMC/38316/2024	SANTOSH MEHER VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PADAMPUR /192 /2023 () //	
118	D-CRLMC/38319/2024	LAXHIKANTA PUHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BHADRAK TOWN /267 /2024 () //	
119	D-CRLMC/38328/2024	KURIKANA DILESHU @ K.DILESH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /27 /2022 () //	
120	D-CRLMC/38338/2024	PRATAP BEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	NCB BHUBANESWAR /1 /2024 () //	
121	D-CRLMC/38342/2024	MADHUSUDAN ROUT VS STATE OF ODISHA	VIVEKANAND JENA VS	//0 () //	
122	D-CRLMC/38352/2024	B.SRINIVAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BERHAMPUR SADAR /180 /2019 () //	
123	D-CRLMC/38369/2024	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANPUR /118 /2023 () //	
124	D-CRLMC/38370/2024	PRAGNYA PARAMITA SAHOO VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	CUTTACK VIGILANCE /12 /2020 () //	
125	D-CRLMC/38376/2024	NARAYAN CHANDRA	AKSHAYA KUMAR JENA	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/38385/2024	SAGAR SWAIN	LALATENDU SAMANTARAY	KHALLIKOTE /449 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/38391/2024	KANAKA BEHERA	M.A.ALI	TIHIDI /451 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/38392/2024	KANAKA BEHERA	M.A.ALI	TIHIDI /349 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/38393/2024	KANHU CHARAN SAHOO	SUBASH CHANDRA PUSPALAKA	MANCHESWAR P.S. /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/38230/2024	PRAMOD KUMAR MOHANTY	SK.ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/38231/2024	SAPAN KUMAR GOSWAMI	PURNA CHANDRA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/38255/2024	ANGADA PRASAD BISWAL	DEEPAK KU SAHOO	RAJNAGAR /246 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/38275/2024	BAYAMAN PANDA	KHIROD KUMAR SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/38297/2024	PULLELA REETIKAA	H.V.B.R.K.DORA	CHANDRASEKHARPUR /60 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/38301/2024	URBASI PANDA	BHABANI SANKAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/38317/2024	BINAPANI GIRI	SUJIT KUMAR DAS	BALIAPAL /264 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/38348/2024	STATE OF ODISHA BIBEKANANDA BHOL VS I.I.C., BIDANASI POLICE STATION, CUTTACK	BISHNU PRASAD PRADHAN VS	// /0 ()	
138	D-CRLMP/38358/2024	TARUN CHANDRA HOTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// /0 ()	
139	D-CRLMP/38364/2024	ARJUNA KUMAR RAUTARA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// /0 ()	
140	D-CRLMP/38390/2024	TRINATHA SAHU VS STATE OF ODISHA	SATYAJEET ROUT VS	// /0 ()	
141	D-CRLREV/38229/2024 CRLREV/733/2024	AJAY KUMAR DAS VS STATE OF ODISHA(VIG.)	PITAMBAR JENA VS	CUTTACK VIGILANCE /41 /2009 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000038/2011	
142	D-CRLREV/38241/2024	RAJESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /293 /2024 ()	
143	D-CRLREV/38244/2024	OWES AHEMMED KHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TIRTOL /116 /2016 ()	
144	D-CRLREV/38266/2024 CRLREV/734/2024	TRUPTIMAYEE PATTANAIAK@ARCHANA@MANI PATTANAIAK VS STATE OF ODISHA	SUNIL KUMAR BARAL VS	SALIPUR /109 /2014 J.M.F.C.,SALIPUR(Cuttack) GR/0000496/2014	AOR20220001297C202400133
145	D-CRLREV/38294/2024	BRUHASPATI KHAMARI VS STATE OF ODISHA	SAILABALA JENA VS	// /0 ()	
146	D-CRLREV/38335/2024	SUNIL PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// /0 ()	
147	D-CRLREV/38355/2024	PARESH JATAANIA VS KISHORE CHANDRA CHOUDHURY	NILA MADHAB PRAHARAJ VS	// /0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLREV/38365/2024	TAJINDER KAUR VS MANOHAR SINGH	MAHESWAR DASH VS	// 0 //	
149	D-EXP/52929/2024	GAGAN BIHARI SAMAL VS BABULA KUMAR BEHERA, SUPDT. ENGINR. QUALITY CONTROL RESEARCH DIVISION, SUKINDA	ADV. VS	// 0	
150	D-FAO/52739/2024	BIRANCHI MAHANANDA VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
151	D-FAO/52744/2024	BUDAN KSHETRAPAL VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
152	D-FAO/52750/2024	BHOLA NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
153	D-FAO/52778/2024	ARJUN BURKHA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
154	D-FAO/52786/2024	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
155	D-FAO/52808/2024	THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESI CO. Bhubaneswar VS M/S. HOTEL CITYPLACE, GANJAM	CHANDRENDRA PRASAD RAY VS	// 0 //	
156	D-FAO/52812/2024	THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESI CO. Bhubaneswar VS M/S. HOTEL CITY PALACE, GANJAM	CHANDRENDRA PRASAD RAY VS	// 0 //	
157	D-MACA/52742/2024	BASANTI SAHOO VS AJIT KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //	
158	D-MACA/52749/2024	MINI BEHERA VS DAKTAR DEHURY	PRADEEP KUMAR MISHRA VS	// 0 //	
159	D-MACA/52797/2024	D.M., ORIENTAL INSURANCE CO.LTD.,BALASORE	G.P.DUTTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		TANUJA BIWI		//	
160	D-MACA/52901/2024	SR. D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		MAMATAMAYEE NAIK		//	
161	D-MACA/52952/2024	ANUP KUMAR MOHANTY	SANJAY KUMAR MOHANTY 2	//	
		VS	VS	0	
		JYOTSHNA KUMARI SAHOO		//	
162	D-MACA/52964/2024	D.M., CHOLAMANDALAM M/S GENERAL INSURANCE CO.LTD.,	ADAM ALI KHAN	//	
		VS	VS	0	
		NIRUPAMA BOSE		//	
163	D-MACA/52974/2024	B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BBSR	ADAM ALI KHAN	//	
		VS	VS	0	
		DAYANIDHI RANA		//	
164	D-MACA/52980/2024	SHRIRAM GENERAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	//	
		VS	VS	0	
		SURYAKANTA SAHOO		//	
165	D-MACA/52984/2024	D.M., SRIRAM GENERAL INSURANCE CO.LTD., JAIPUR	ADAM ALI KHAN	//	
		VS	VS	0	
		ANANDINI MAHAR		//	
166	D-MACA/52987/2024	MANAGER LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	//	
		VS	VS	0	
		NAINA DEVI		//	
167	D-MACA/52993/2024	B.M.,BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	//	
		VS	VS	0	
		BINODINI HERANA @ HATI		//	
168	D-MATA/52774/2024	SUBHASHMITA@PARBATI DASH	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		BIJAYA KUMAR PANDA KARASHARMA		//	
169	D-MATA/52777/2024	CHINMAYEE SAHOO	SANDEEP RAJ PANDA	//	
		VS	VS	0	
		DR. ANIL KUMAR SAHOO		//	
170	D-RPFAM/52837/2024	GITANJALI SAHOO	JAGANNATH BHUYAN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RPFAM/52957/2024	PRAVAT RANJAN SAHOO SUBASH KUMAR MANDOTHIA VS	GOPAL KRUSHNA MOHANTY VS	// // 0	
172	D-RPFAM/52999/2024	SWEETY AGARWALA @ MANDOTHIA BASANTA KUMAR SAHOO VS	SUJATA JENA VS	// // 0	
173	D-RSA/52773/2024	MAMATA SAHOO SATYA NARAYAN PADHY VS	AJIT CH MOHAPATRA VS	// // 0	
174	D-RSA/52876/2024	TAMALA PADHI BHAGYADHAR MUDULI VS	ABHINAV MOHAPATRA VS	// // 0	
175	D-RVWPET/52785/2024	SHYAM SUNDAR KHATUA KALLAMUDIN KHAN VS	ABHINAV MOHAPATRA VS	// // 0	
176	D-RVWPET/52831/2024	PO, CGIT-CUM-LABOUR COURT AND ORS. BHAWANI SHANKAR CHOUDHURY VS	NIRANJAN PANDA VS	// // 0	
177	D-RVWPET/52921/2024	STATE OF ODISHA SANTOSH KUMAR DAS VS	JAGAJIT PANDA VS	// // 0	
178	D-RVWPET/52927/2024	SONALI PATTNAIK JAGADANANDA VS	RABINDRA NATH PRUSTY VS	// // 0	
179	D-RVWPET/52940/2024	STATE OF ODISHA NABIN KUMAR SATPATHY VS	SUCHETA GUMANSINGH VS	// // 0	
180	D-RVWPET/52992/2024	SUB DIVISIONAL OFFICER(ELECT) TPWODL, SAMBALPUR NURJAHAN BIBI VS	MANAS KUMAR CHAND VS	// // 0	
181	D-TRP(C)/52966/2024	STATE OF ODISHA KOUSALYA BARIK VS	JAYDEEP PAL VS	// // 0	
		ASHIS KUMAR BARIK	ABHIJIT DAS VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-TRPCRL/38257/2024	ANIRUDHA PATRA VS SOU MYA DAS	BISWARANJAN DALAI VS	//0 0 //	
183	D-TRPCRL/38264/2024	SK.ZAKIR HUSSAIN VS AVIT RUPARNAB @ SULTAN	PRIYA RANJAN SINGH VS	//0 0 //	
184	D-TRPCRL/38267/2024	SK.ZAKIR HUSSAIN VS AVIT RUPARNAB @ SULTAL	PRIYA RANJAN SINGH VS	//0 0 //	
185	D-WA/52727/2024	STATE OF ODISHA VS KALU CHARAN RANA	SURYA NARAYAN PATANAIAK, A.G.A. VS	// 0 //	LOD20240000200C202400277
186	D-WA/52728/2024	STATE OF ODISHA VS BIJOY KUMAR LENKA	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //	LOD20240000172C202400355
187	D-WA/52729/2024	STATE OF ODISHA VS PUSPALATA SAHOO	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //	LOD20240000200C202400278
188	D-WA/52730/2024	STATE OF ODISHA VS TUNA DAS	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202400358
189	D-WA/52731/2024	STATE OF ODISHA VS CHITTA RANJAN DAS	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202400279
190	D-WA/52732/2024	STATE OF ODISHA VS BHABAKANTA PANDA	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202400280
191	D-WA/52733/2024	STATE OF ODISHA VS CHITARANJAN SUBUDHI	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202400356
192	D-WA/52734/2024	STATE OF ODISHA VS DEEPAK KUMAR PADHI	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000194C202400281
193	D-WA/52735/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400357

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WA/52757/2024	PAPUN DASH TIMIR BISWAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202400006
		VS	VS	()	
195	D-WA/52863/2024	UNION OF INDIA AJAYA MAHARANA	PRAFULLA CHANDRA DAS	//	
		VS	VS	()	
196	D-WA/52928/2024	BIDYULLATA PRADHAN@BIDULATA PRADHAN KRUSHNAPRIYA SAHU	RAKESH BEHERA	//	
		VS	VS	()	
197	D-WP(C)/52725/2024	STATE OF ODISHA ABHAYA KUMAR SETHI	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400092
		VS	VS	()	
198	D-WP(C)/52726/2024	THE COMMISSIONER OF CT AND GST, ODISHA. M/S. KALVIK BUILDERS PVT LTD.	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400091
		VS	VS	()	
199	D-WP(C)/52736/2024	THE COMMNR OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX GST SUNANDA MISHRA	DHANESWAR BEHERA	//	
		VS	VS	()	
200	D-WP(C)/52737/2024	STATE OF ORISSA NABA KISHORE MOHANTY	DHANESWAR BEHERA	//	
		VS	VS	()	
201	D-WP(C)/52738/2024	STATE OF ODISHA PARAMANANDA SAHOO	DHANESWAR BEHERA	//	
		VS	VS	()	
202	D-WP(C)/52740/2024	STATE OF ORISSA NARENDRA PRADHAN	DHANESWAR BEHERA	//	
		VS	VS	()	
203	D-WP(C)/52741/2024	STATE OF ODISHA PRATAP KUMAR SATAPATHY	DHANESWAR BEHERA	//	
		VS	VS	()	
204	D-WP(C)/52743/2024	STATE OF ORISSA CHHAYAKANTA SAHU	DHANESWAR BEHERA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/52745/2024	STATE OF ODISHA GANESH PRASAD RANA VS	DHANESWAR BEHERA VS	// // ()	
206	D-WP(C)/52746/2024	STATE OF ODISHA PINAKI SANKAR NANDA VS	CHITTA RANJAN DAS VS	// // ()	AOD20240000793C202400008
207	D-WP(C)/52747/2024	STATE OF ODISHA GAYATRI KHANDEI VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202400051
208	D-WP(C)/52751/2024	STATE OF ODISHA BABAJI CHARAN PANDA VS	ASHOK KUMAR MOHANTY VS	// // ()	
209	D-WP(C)/52752/2024	STATE OF ODISHA KABITA PARIDA VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202400042
210	D-WP(C)/52753/2024	STATE OF ODISHA NILIMA RANI PANDIT VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202400141
211	D-WP(C)/52754/2024	COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION RUBEN LAKRA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202400138
212	D-WP(C)/52758/2024	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. NIRMALO KUMARI BEHERA @ NIRMALA KUMARI BEHERA VS	DHANESWAR BEHERA VS	// // ()	
213	D-WP(C)/52761/2024	STATE OF ODISHA JAYASHREE DAS VS	PABITRA KUMAR DUTTA VS	// // ()	
214	D-WP(C)/52762/2024	STATE OF ODISHA GOKULA PRADHAN VS	TRILOCHAN NANDA VS	// // ()	
215	D-WP(C)/52763/2024	STATE OF ODISHA RUDRA CHARAN PATRA VS	TRILOCHAN NANDA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/52764/2024	PRADIP KUMAR MOHAPATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/52765/2024	TEJABHANU SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/52766/2024	SUKANTI BISWAL VS THE STATE OF ODISHA	ASUTOSH MOHANTY VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/52767/2024	ASWINI KUMAR NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/52768/2024	BINAYA KUMAR DASH VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/52769/2024 WP(C)/32071/2024	KABITA DAS VS THE COLLECTOR, BHADRAK	SRIKAR KUMAR RATH VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/52770/2024	SANATAN MOHAPATRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS STATE OF ODISHA	// 0 //	AOR20220001591C202400006
223	D-WP(C)/52771/2024	SANJAY KUMAR BARAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/52772/2024	PRAVAKAR BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS STATE OF ODISHA	// 0 //	AOR20220001591C202400007
225	D-WP(C)/52775/2024	KIRTAN NAIK VS THE MAHANADI COAL FIELDS LIMITED	RAJESH RANJAN SAHOO VS STATE OF ODISHA	// 0 //	AOD20240000612C202400012
226	D-WP(C)/52776/2024	DELEEP KUMAR UTLA VS STATE OF ODISHA	NIRMAL RANJAN ROUSTRAY VS STATE OF ODISHA	// 0 //	AOD20240000714C202400009
227	D-WP(C)/52779/2024	DAYANIDHI BURUDI	RABINDRA NATH PRUSTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/52780/2024	ARAKHITA PRADHAN	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-WP(C)/52781/2024	DEVALAL LAKDA	DHIRENDRA KUMAR MOHAPATRA	//	
	WP(C)/32044/2024	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/52782/2024	ANILA KRUSHNA PATTNAIK	KAIBALYA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/52783/2024	SK.ALLIMUDDIN	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/52784/2024	BHUBANESWAR MOHAPATRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		UNION BANK OF INDIA		//	
233	D-WP(C)/52787/2024	KAPILESWAR DEO	ABHILASH MISHRA	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, BBSR		//	
234	D-WP(C)/52790/2024	GANGADHAR PATRA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/52792/2024	BANDANA BHUYAN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/52795/2024	SUBASH CHANDRA BISWAL	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/52799/2024	TRINATH BIRTIA	SURYA NARAYAN SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/52800/2024	NAKUL CHARAN ROUT	PRASANTA KUMAR NANDA	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/52802/2024	STATE OF ODISHA SUNITI NAYAK VS	PRASANTA KUMAR NANDA VS	// // 0	
240	D-WP(C)/52804/2024	STATE OF ODISHA KAMALESH KUMAR BIRTIA VS	SURYA NARAYAN SATPATHY VS	// // 0	
241	D-WP(C)/52805/2024	STATE OF ODISHA SACHIDANANDA BISWAL VS	PRASANTA KUMAR NANDA VS	// // 0	
242	D-WP(C)/52806/2024	STATE OF ODISHA MANORANJAN NAIK VS	PRAKASH KUMAR MISHRA VS	// // 0	
243	D-WP(C)/52807/2024	STATE OF ODISHA AMLAN KUMAR MOHANTY VS	PRASANTA KUMAR NANDA VS	// // 0	
244	D-WP(C)/52809/2024	STATE OF ODISHA AMIT KUMAR BISWAL VS	PRASANTA KUMAR NANDA VS	// // 0	
245	D-WP(C)/52810/2024	STATE OF ODISHA KAILASH NAIK VS	PRAKASH KUMAR MISHRA VS	// // 0	
246	D-WP(C)/52811/2024	STATE OF ODISHA RAJIB KUMAR BISWAL VS	PRASANTA KUMAR NANDA VS	// // 0	
247	D-WP(C)/52813/2024	STATE OF ODISHA BHRAMARBAR MOHANTY VS	PABITRA KUMAR NAYAK VS	// // 0	
248	D-WP(C)/52814/2024	STATE OF ODISHA ADWEITA PRASAD BISWAL VS	PRASANTA KUMAR NANDA VS	// // 0	
249	D-WP(C)/52815/2024	STATE OF ODISHA KABIRA @ KUBERA NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/52816/2024	SURESH CHANDRA DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
251	D-WP(C)/52817/2024	SATYAJIT MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
252	D-WP(C)/52818/2024	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202400134
253	D-WP(C)/52819/2024	BIRANCHI NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/52820/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
255	D-WP(C)/52821/2024	ARCHANA MANGARAJ VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
256	D-WP(C)/52822/2024	SINIRUDDHA DASH VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
257	D-WP(C)/52824/2024	BHARATA MOHARANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
258	D-WP(C)/52826/2024	LINGARAJ SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //	
259	D-WP(C)/52829/2024	DR. SUBASH NAYAK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
260	D-WP(C)/52830/2024	LAXMI DHAR MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
261	D-WP(C)/52832/2024	RABINDRANATH DAS	KEDAR CHANDRA SARANGI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/52833/2024	UMESH CHANDRA BHATRA	BISWANATH BEHERA	//	AOR20220003680C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/52834/2024	DR. JYOTIRANJAN SAMAL	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/52835/2024	DR. SOUMYAKANT MALLICK	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/52836/2024	M/S TTIPL GEW (JV),, KENDRAPADA	SUBASH CHANDRA SAHOO	//	
		VS	VS	()	
		THE STATE TAX OFFICER, KENDRAPADA CIRCLE, KENDRAPADA		//	
266	D-WP(C)/52838/2024	ELENA DAS	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/52840/2024	GOLAPI KARALI	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/52841/2024	SRIKANTA PADHAN	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/52842/2024	MAHENDRA GOUDA	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/52843/2024	SANATAN KARALI	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
271	D-WP(C)/52844/2024	PARSURAM ORAM	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/52845/2024	RABINDRANATH SAMANTARAY	NIRANJAN NAYAK	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/52846/2024	STATE OF ODISHA UPENDRA KUMAR HATI VS	KRISHNA CHANDRA SAHU VS	// // ()	
274	D-WP(C)/52847/2024	STATE OF ODISHA DINABANDHU KARALI VS	UPENDRA KUMAR SAMAL VS	// // ()	
275	D-WP(C)/52849/2024	STATE OF ORISSA SUSHILA SING VS	SIBA PRASAD PATRA VS	// // ()	
276	D-WP(C)/52850/2024	M.C.L. SAMBALPUR PANU SAHU VS	GOPAL KRISHNA NAYAK VS	// // ()	
277	D-WP(C)/52851/2024	STATE OF ODISHA LABA BUDA VS	UPENDRA KUMAR SAMAL VS	// // ()	
278	D-WP(C)/52852/2024	STATE OF ORISSA M/S VISION SECURITY SERVICES VS	ASIT KUMAR DASH VS	// // ()	
279	D-WP(C)/52853/2024	THE ADDITIONAL COMMISSIONER OF CENTRAL TAX GST AND CENTRAL EXCISE COMMISSIONERATE M/S. MADAN SAHU, ANGUL VS	ASIT KUMAR DASH VS	// // ()	
280	D-WP(C)/52854/2024	THE ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE, ANGUL M/S. MADAN SAHU, ANGUL VS	ASIT KUMAR DASH VS	// // ()	
281	D-WP(C)/52855/2024	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA MAKARDHWAJA BARGE VS	MANAS PATI VS	// // ()	AOR20220001535C202400166
282	D-WP(C)/52856/2024	SECY, GOVT, EXCISE DEPTT.,ODISHA M/S BABAMANI ROADWAYS AND BOREWELL VS	ASIT KUMAR DASH VS	// // ()	
283	D-WP(C)/52857/2024 WP(C)/32107/2024	CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE ROURKELA PRABHAKAR PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// // () //	

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/52858/2024	M/S. MOHANTY AND ASSOCIATE, BBSR VS THE DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	ASIT KUMAR DASH VS PRAVASH CHANDRA JENA	// 0 //	
285	D-WP(C)/52860/2024	DWITI KRUSHNA PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS MANORANJAN PADHI	// 0 //	
286	D-WP(C)/52861/2024	YUBANYASH BEHERA VS STATE OF ORISSA	MANORANJAN PADHI VS HEMANTA KUMAR MOHANTA	// 0 //	
287	D-WP(C)/52862/2024	RABINDRA NATH SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS PRAVASH CHANDRA JENA	// 0 //	
288	D-WP(C)/52864/2024	SUJITA PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS HEMANTA KUMAR MOHANTA	// 0 //	
289	D-WP(C)/52865/2024	SANJU PATRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS SUBAS CHANDRA DAS	// 0 //	
290	D-WP(C)/52867/2024	GAJENDRA NATH PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS HEMANTA KUMAR MOHANTA	// 0 //	
291	D-WP(C)/52868/2024	PRATAP CHANDRA MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS SUBAS CHANDRA DAS	// 0 //	
292	D-WP(C)/52869/2024	ANIL KUMAR PUHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS SAGARIKA SAHOO	// 0 //	
293	D-WP(C)/52870/2024	GOURI KUMARI SAHU @ SAMAL VS STATE OF ODISHA	SAGARIKA SAHOO VS HEMANTA KUMAR MOHANTA	// 0 //	
294	D-WP(C)/52871/2024	DASARATH SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS RAMAKRUSHNA PATTANAIAK	// 0 //	
295	D-WP(C)/52872/2024	SAROJ KUMAR SAMANTASINHAR	RAMAKRUSHNA PATTANAIAK	//	AOR20220003697C202400022

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/52873/2024	AMAR KUMAR PAL	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/52874/2024	SRI SANA RADHAGOBINDA MOHAPRABHU BIJE	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400204
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/52875/2024	MUNDA SINGH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/52877/2024	GOPAL PRASAD SHAH	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
300	D-WP(C)/52879/2024	RAJENDRA MAJHI	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/52880/2024	APARAJITA SENAPATI	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/52881/2024	DHANESWAR JENA	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
303	D-WP(C)/52883/2024	UMA CHINDA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/52884/2024	M/S INDRAVATI MOTORS	AGNIHOTRA SAHU	//	
		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE BARAGARH		//	
305	D-WP(C)/52885/2024	GANGADHAR MAHAPATRA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/52886/2024	NABA KISHORE ROUT	SRIKAR KUMAR RATH	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/52887/2024	STATE OF ODISHA ARABINDA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
308	D-WP(C)/52888/2024	STATE OF ODISHA SURESH BIHARI CHINDA VS	DHANANJAYA MUND VS	// // 0	
309	D-WP(C)/52889/2024	STATE OF ODISHA BANDANA ROUT VS	TARUNKANTA PATTANAYAK VS	// // 0	
310	D-WP(C)/52890/2024	STATE OF ODISHA RASHMITA BINDHANI VS	NRUSINGH CH. ROUT VS	// // 0	
311	D-WP(C)/52891/2024	STATE OF ODISHA SUPRABHA MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0	
312	D-WP(C)/52892/2024	STATE OF ODISHA UMESH PRASAD RATH VS	SAROJA KANTA SAMAL VS	// // 0	
313	D-WP(C)/52893/2024	STATE OF ODISHA ASHOK KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// // 0	
314	D-WP(C)/52894/2024	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	SAROJA KANTA SAMAL VS	// // 0	
315	D-WP(C)/52895/2024	STATE OF ODISHA PRATAP CHANDRA DIKSHIT VS	KUNAL KUMAR SWAIN VS	// // 0	
316	D-WP(C)/52896/2024	STATE OF ODISHA DWITI KRUSHNA PANIGRAHI VS	PRAVASH CHANDRA JENA VS	// // 0	
317	D-WP(C)/52897/2024	STATE OF ODISHA MANOJ KUMAR PATI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/52898/2024	MATIA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
319	D-WP(C)/52899/2024	SATYANARAYAN MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
320	D-WP(C)/52900/2024	ASANTI BEHERA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// 0 //	
321	D-WP(C)/52902/2024	HRUSHIKESH SAHOO VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //	
322	D-WP(C)/52904/2024	M/S SHAKTI PLASTIC, JAGATPUR, CUTTACK VS HDB FINANCIAL SERVICES LIMITED, CUTTACK	SURESH KUMAR PANDA VS	// 0 //	
323	D-WP(C)/52906/2024	JAGANNATH TRIPATHY VS CHIEF MANAGER CUM A.O. BANK OF MAHARASHTRA, ZONAL OFFICE, BBSR	JYOTIRMAYA SAHOO VS	// 0 //	
324	D-WP(C)/52907/2024	ELENA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
325	D-WP(C)/52908/2024	SARADA PRASANNA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400094
326	D-WP(C)/52909/2024	SK JASIR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
327	D-WP(C)/52910/2024	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
328	D-WP(C)/52911/2024	SNEHALATA SAHOO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
329	D-WP(C)/52912/2024	SUJATA MALLICK	MANOJ KUMAR MOHANTY	//	

ORISSA HIGH COURT**FILING REPORT AS ON :18/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHINMAYEE BEHERA		//	
330	D-WP(C)/52914/2024	TAPASWINI BEHERA	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/52915/2024	M/S BASANT RICE INDUSTRIES PVT LTD	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/52917/2024	MAHANTA NAMANANDA DAS	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/52918/2024	RAJENDRA PRASAD JENA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/52920/2024	SANJAY KUMAR SATAPATHY	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		THE COMMISSIONER CGST AND CX		//	
335	D-WP(C)/52922/2024	DR. ASHOK KUMAR DAS	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/52924/2024	B.MOHAN RAO SUBUDHI	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
337	D-WP(C)/52925/2024	ARUN SAHOO	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/52926/2024	SUKURI SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/52930/2024	ASKHILA CHANDRA PANI	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/52931/2024	DEBARAJA NAYAK	SUJATA JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/52932/2024	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	DILLIP KUMAR RAY VS	// // 0	
342	D-WP(C)/52933/2024	STATE OF ODISHA DIPTIKANTA PATRA VS	MANOJ KUMAR PATI VS	// // 0	
343	D-WP(C)/52934/2024	STATE OF ODISHA NARISHAKTI MASALA UDYOG, WSHG, SAINTALA, BOLANGIR VS	PRASHANTA KUMAR NAYAK VS	// // 0	
344	D-WP(C)/52935/2024	STATE OF ODISHA AGRAGATI SHG, JHARNI, BOLANGIR VS	PRASHANTA KUMAR NAYAK VS	// // 0	
345	D-WP(C)/52936/2024	STATE OF ODISHA SRI SRI LAXMI MAA SHG, SAINTALA, BOLANGIR VS	PRASHANTA KUMAR NAYAK VS	// // 0	
346	D-WP(C)/52937/2024	STATE OF ODISHA SUDARSHAN SETHI VS	SIBA SANKAR SAMANTARAY VS	// // 0	
347	D-WP(C)/52938/2024	STATE OF ODISHA NARAYAN PADHAN VS	KIRTAN DANG VS	// // 0	
348	D-WP(C)/52942/2024	STATE OF ODISHA RAMANATH GURU VS	AYODHYA NATH LENKA VS	// // 0	
349	D-WP(C)/52943/2024	STATE OF ODISHA PITABASA MAHAPATRA VS	NARENDRA PRASAD RATH VS	// // 0	
350	D-WP(C)/52944/2024	STATE OF ODISHA M/S HINDUSTAN COCA COLA BEVERAGES PVT. LTD, BBSR VS	SUBIR KUMAR ROY CHOUDHURY VS	// // 0	
351	D-WP(C)/52945/2024	STATE OF ODISHA THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK PRATAP CHANDRA NAYAK VS	RAKESH KUMAR SARANGI VS	// // 0	AOR20220001665C202400082
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/52946/2024	MIHIR JENA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	AOR20220001665C202400083
353	D-WP(C)/52948/2024	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, BIRMOHAPATRA VS STATE OF ODISHA	SUDHAKAR MOHAPATRA VS	// 0 //	
354	D-WP(C)/52949/2024	KALYANI MAHILA TANTUBATA SAHAYOGA SANGA PRASANT WOMEN'S TANTUBATA GROUP) VS STATE OF ODISHA	PRASANT WOMEN'S TANTUBATA GROUP) VS	// 0 //	
355	D-WP(C)/52950/2024	SUBHAKANTA NATH VS TAHASILDAR, TIRTOL	DWARIKA PRASAD MOHANTY VS	// 0 //	
356	D-WP(C)/52951/2024	SANTOSHI KUWARDAR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
357	D-WP(C)/52953/2024	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
358	D-WP(C)/52954/2024	PADMANAV CHOUDHURY VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
359	D-WP(C)/52955/2024	RASIKAN BUD VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
360	D-WP(C)/52956/2024	HARAMOHAN SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
361	D-WP(C)/52958/2024	BIBACHHA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
362	D-WP(C)/52959/2024	KAILASH CHANDRA PADHI VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
363	D-WP(C)/52960/2024	ARNICA ENTERPRISES PRIVATE LTD, TAMILNADU	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/52961/2024	IREL (INDIA) LTD, MUMBAI		//	
		NIRUPAMA PRUETH	KOUSIK ANANDA GURU	//	
		VS	VS	()	
365	D-WP(C)/52962/2024	AUTHORIZED OFFICER BANK OF BARODA		//	
		NARAYAN BEHERA	SARBESWAR SAHOO	//	AOD20220004505C202400086
		VS	VS	()	
366	D-WP(C)/52963/2024	STATE OF ODISHA		//	
		T. TRIPATI RAO	PRASANNA KUMAR DASH	//	
		VS	VS	()	
367	D-WP(C)/52965/2024	STATE OF ORISSA		//	
		PRAHALLAD SAHU	NARENDRA PRASAD RATH	//	
		VS	VS	()	
368	D-WP(C)/52967/2024	THE STATE OF ODISHA		//	
		HAREKRISHNA SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
369	D-WP(C)/52968/2024	STATE OF ODISHA		//	
		BAIKUNTHA NAG	DHANANJAYA MUND	//	
		VS	VS	()	
370	D-WP(C)/52969/2024	STATE OF ODISHA		//	
		PRATAP CHANDRA BHUYAN	NAMITA PATTANAİK	//	
		VS	VS	()	
371	D-WP(C)/52970/2024	STATE OF ODISHA		//	
		GAJAMATI KARSEL	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
372	D-WP(C)/52971/2024	STATE OF ODISHA		//	
		MANORANJAN MOHAPATRA	NAMITA PATTANAİK	//	
		VS	VS	()	
373	D-WP(C)/52972/2024	STATE OF ODISHA		//	
		PRAMOD KUMAR BHOI	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
374	D-WP(C)/52973/2024	STATE OF ODISHA		//	
		TANU NAG	DHANANJAYA MUND	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/52975/2024	STATE OF ODISHA HIRAN PYARI TIRKEY VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
376	D-WP(C)/52976/2024	STATE OF ODISHA MANASI BEHERA VS	ANUP UDAYA SENAPATI VS	// // 0	
377	D-WP(C)/52977/2024	STATE OF ODISHA RANJIT EKKA VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
378	D-WP(C)/52978/2024	STATE OF ODISHA BINAYA KUMAR NANDI VS	ANUP UDAYA SENAPATI VS	// // 0	
379	D-WP(C)/52979/2024	BRANCH MANAGER CENTRAL BANK OF INDIA UMESH CHANDRA NAG VS	DHANANJAYA MUND VS	// // 0	
380	D-WP(C)/52981/2024	STATE OF ODISHA ANITA DALAI VS	RAMA CHANDRA JENA VS	// // 0	
381	D-WP(C)/52982/2024	STATE OF ODISHA BHIMSEN PRADHAN VS	ASWINI KUMAR MOHANTY VS	// // 0	
382	D-WP(C)/52983/2024	THE EXECUTIVE ENGINEER, CUTTACK ELECTRICAL DIVISION, TPCODL, CUTTACK SUKANTA KUMAR BAKSHI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
383	D-WP(C)/52985/2024	THE STATE OF ODISHA PURNA CHANDRA PRADHAN VS	KOUSIK ANANDA GURU VS	// // 0	
384	D-WP(C)/52986/2024	STATE OF ODISHA KALIA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
385	D-WP(C)/52988/2024	STATE OF ODISHA KHANI PRAVAT TRUCK OWNERS ASSOCIATION, JALAPA VS	PARAS KUMAR PRAHARAJ VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/52989/2024	BINOD KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
387	D-WP(C)/52990/2024	SUSILA KUMAR BEHERA VS THE GENERAL MANAGER (HRM) CUM APPELLATE AUTHORITY	SANTOSH KUMAR NANDA VS	// 0 //	
388	D-WP(C)/52991/2024	GUNANIDHI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
389	D-WP(C)/52994/2024	NAGEN KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
390	D-WP(C)/52995/2024	HIMANSURANJAN DASH VS STATE OF ODISHA	TARANANDA PATTANAYAK VS	// 0 //	
391	D-WP(C)/52996/2024	PADMAN PALAKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
392	D-WP(C)/52997/2024	HARIHAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
393	D-WP(C)/52998/2024	GOURA CHANDRA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
394	D-WP(C)/53000/2024	AMIR KANTA BISOYI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
395	D-WP(C)/53001/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
396	D-WP(C)/53002/2024	NILACHAL HOSPITAL, PRIVATE LIMITED, BBSR VS EMPLOYEE'S STATE INSURANCE CORPORATION, ODISHA, BBSR	DEBASIS SARANGI VS	// 0 //	
397	D-WP(C)/53003/2024	DINABANDHU NAIK	PRAFULLA KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/53004/2024	PURNA CHANDRA SETHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/53005/2024	SATYAJIT BEHERA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/53006/2024	KANHU CHARAN RANA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/53007/2024	SIBANANDA JENA	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		SASMITA NAHAK		//	
402	D-WP(C)/53008/2024	JADUNATH PATNAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/53009/2024	KUNJA BIHARI PAL	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/53010/2024	NARENDRA KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/53011/2024	BHARAT SAHOO	MANMAYA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/53012/2024	RASABATI CHARITABLE TRUST	JITAMANYU SAHOO	//	
		VS	VS	0	
		THE COLLECTOR, KHURDA		//	
407	D-WP(C)/53013/2024	SUKURI SINGH	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/53014/2024	PURNA CHANDRA PRADHAN	RANJIT MOHANTY	//	AOD20240000639C202400032
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/38215/2024	ACCOUNTANT GENERAL (A AND E) ODISHA SHYAM SUNDAR RAY VS STATE OF ODISHA	SWARAJ PATEL VS	// SUNDARGARH TOWN /407 /2024 ()	AOR20220000246C202400045
410	D-ABLAPL/38217/2024	AJIT@SUBHANSU SEKHAR BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	// KEONJHAR SADAR /449 /2021 ()	AOR20230001300C202400074
411	D-ABLAPL/38220/2024	BRAHMANANDA NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// GONDIA /372 /2024 ()	
412	D-ABLAPL/38221/2024	SUDASH JHANKAR @ SUDASA JHANKAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// BOUDH /427 /2024 ()	
413	D-ABLAPL/38224/2024	Y.SANKAR @ KALIA RAO VS STATE OF ODISHA	KABIRAJ SAHOO VS	// CHANDAKA P.S. /404 /2024 ()	
414	D-ABLAPL/38233/2024 ABLAPL/14613/2024	SEKH MOHAMMAD WAJID VS STATE OF ODISHA	SIDHARTHA DAS VS	// JAGDALPUR /210 /2024 ()	
415	D-ABLAPL/38235/2024	DAMBARU HANSA @ HANS @ RINKU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// LARAMBA /268 /2024 ()	
416	D-ABLAPL/38242/2024	SUDHAKAR PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// HINDOL /303 /2024 ()	
417	D-ABLAPL/38246/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	AJAYA KUMAR ROUT VS	// SAMBALPUR VIGILANCE /19 /2024 ()	
418	D-ABLAPL/38247/2024	YASHBANT SINGH TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// TUSRA /346 /2024 ()	
419	D-ABLAPL/38249/2024	ASISH PARIDA@ASHISH KUMAR PARIDA VS STATE OF ODISHA	SWARAJ PATEL VS	// SUNDARGARH TOWN /385 /2024 ()	AOR20220000246C202400046

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/38250/2024	PRADEEP SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2024 () //	
421	D-ABLAPL/38251/2024	RAJA KISHOR KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /411 /2024 () //	
422	D-ABLAPL/38253/2024	SWADHIN BALIARSINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	INFOVALLY UPD BHUBANESWAR /142 /2024 () //	
423	D-ABLAPL/38261/2024	SK. JAHID@SK. JAHIR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /397 /2024 () //	AOD20240000012C202400013
424	D-ABLAPL/38263/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /858 /2024 () //	
425	D-ABLAPL/38265/2024	KARTIK GOLARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /101 /2024 () //	
426	D-ABLAPL/38268/2024	BANUA @ BISHNU BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /581 /2024 () //	
427	D-ABLAPL/38269/2024	DURGA PRASAD PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /125 /2024 () //	
428	D-ABLAPL/38273/2024	TARA SAMANTRAY@ BRAHMANANDA SAMANTRAY@ BRAHMANANDA SAMANTRAY@ BRAHMANANDA SAMANTRAY@ BRAHMANANDA SAMANTRAY@ VS STATE OF ODISHA	ANIL KUMAR MOHANTY VS	NACHUNI /395 /2024 () //	
429	D-ABLAPL/38276/2024	CHINMAYA MOHANTY VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	MALGODOWN /259 /2024 () //	
430	D-ABLAPL/38277/2024	SURENDRA MALLICK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	RAGHUNATHPUR /259 /2024 () //	
431	D-ABLAPL/38278/2024	SASHIDHWAJA MALLICK	ASIT KUMAR JENA	BRAMHA BARADA /250 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/38279/2024	BADAL SINGH	ASIT KUMAR JENA	BYREE /255 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/38281/2024	KANHU CHARAN PRUSTY	ASIT KUMAR JENA	JENAPUR /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/38286/2024	TAPAN KUMAR MALIK	SANGITA MOHANTY	DERABIS /115 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/38288/2024	DIBYA RANJAN NAYAK	KAUSHAL HUSSAIN	NAYAPALLI P.S. /592 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/38292/2024	MUNTAJ ALI	SATYA RANJAN MULIA	SALIPUR /422 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/38304/2024	MANAS RANJAN BHARATI	JAYANTA KUMAR MAJHI	GOPALPUR /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/38305/2024	BABUL @ SURENDRA ROUT	MANORANJAN DAS	RAJNAGAR /448 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/38307/2024	GUDU @ JAGAN KUMAR SAHOO	SANJIT MISHRA	KHANDAGIRI P.S. /839 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/38308/2024	AJOY KUMAR BADAJENA	ARUN KUMAR MISHRA	CHANDRASEKHARPUR /904 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/38309/2024	BALIA @ AKSHAYA BEHERA	KHUSBU PANIGRAHI	//	AOR20220002787C202400151
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/38313/2024	PRITI KUMARI HANTAL @ PRITI HANTAL	SANGRAM KESHARI ROUT	MACHHKUND /81 /2021	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/38314/2024	STATE OF ODISHA SAMIM BUX VS	ABDUL SALAM VS	// / /0 ()	
444	D-ABLAPL/38320/2024	STATE OF ODISHA SANJAYA KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// ANGUL TOWN /974 /2024 ()	
445	D-ABLAPL/38324/2024	STATE OF ODISHA SANJEETA PRADHAN VS	KUNAL KUMAR SWAIN VS	// ANGUL TOWN /974 /2024 ()	
446	D-ABLAPL/38327/2024	STATE OF ODISHA MURALIDHAR BEHERA VS	MAGA BEHERA VS	// MADHUPATNA /318 /2024 ()	
447	D-ABLAPL/38330/2024	STATE OF ODISHA REENA SAHOO VS	KUNAL KUMAR SWAIN VS	// ANGUL TOWN /974 /2024 ()	
448	D-ABLAPL/38333/2024	STATE OF ODISHA MAMINA @ ANIMA DAS VS	IPSIT AUROBINDO ACHARYA VS	// BANSADA /406 /2024 ()	
449	D-ABLAPL/38334/2024	STATE OF ODISHA KATHIA SAHU VS	KUNAL KUMAR SWAIN VS	// ANGUL TOWN /974 /2024 ()	
450	D-ABLAPL/38336/2024	STATE OF ODISHA DHURBA CHARAN SAHOO VS	KUNAL KUMAR SWAIN VS	// ANGUL TOWN /974 /2024 ()	
451	D-ABLAPL/38337/2024	STATE OF ODISHA PADMA LOCHAN KHILAR VS	KUNAL KUMAR SWAIN VS	// ANGUL TOWN /974 /2024 ()	
452	D-ABLAPL/38340/2024	STATE OF ODISHA ARUNDHATI BISWAL VS	KUNAL KUMAR SWAIN VS	// ANGUL TOWN /974 /2024 ()	
453	D-ABLAPL/38346/2024	STATE OF ODISHA SUJIT KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	// / /0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/38347/2024	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /365 /2024 () //	
455	D-ABLAPL/38349/2024	BHAGIRATHI ROHIDAS VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	DHAMA /246 /2024 () //	AOR20230000459C202400005
456	D-ABLAPL/38350/2024	APULU @ HIMANSHU BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /619 /2024 () //	
457	D-ABLAPL/38351/2024	BIGHNASWAR ACHARY @ BIGHNESWAR ACHARY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /519 /2023 () //	
458	D-ABLAPL/38354/2024	BIBHUDAR DAS @ BIBHUDAN DAS VS STATE OF ODISHA	ABHISEK MOHANTY VS	DARGHA BAZAR /250 /2024 () //	
459	D-ABLAPL/38356/2024	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	MALKANGIRI /401 /2020 () //	
460	D-ABLAPL/38357/2024	SUSANTA KUMAR NAYAK @ JANU VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /642 /2024 () //	
461	D-ABLAPL/38359/2024	SANATAN SAHU @ SANATANA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /104 /2022 () //	
462	D-ABLAPL/38360/2024	ANIRUDHA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /375 /2024 () //	
463	D-ABLAPL/38366/2024	MANOJ KUMAR PATTANAİK VS STATE OF ODISHA	SWETA SENAPATI VS	SAHID NAGAR P.S. /530 /2024 () //	
464	D-ABLAPL/38367/2024	SUDHANSU SEKHAR KHANDEI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /274 /2017 () //	
465	D-ABLAPL/38372/2024	YASMEEN JABEEN@YASMIN BEGUM	RAJENDRA NARAYAN ROUT	MAHILA (BERHAMPUR) /150 /2024	AOR20220001558C202400214

ORISSA HIGH COURT

FILING REPORT AS ON :18/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/38375/2024	DURYODHAN SAHOO	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/38377/2024	AMIT KUMAR NAYAK	PRAJNA SARITA MOHANTY	BARIPADA TOWN /754 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/38381/2024	MANOJ KUMAR JENA	SK. ZAFARULLA	BONTH /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/38383/2024	MRUTYUNJAYA BRAHMA	SK. ZAFARULLA	AIR FIELD P.S. /372 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/38384/2024	RAKESH NAIK	CHIRANJIB ROUT	BANARAPAL /289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/38386/2024	SAJAY KUMAR HATI@CHAUN HATI	SARBESWAR SAHOO	DELANGA /419 /2024	AOD20220004505C202400085
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/38389/2024	MANOJ SETH@MANOJ KUMAR SETH	SANTOSH KUMAR MAHANTY	BADACHANA /542 /2024	AOD20240000242C202400063
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :18/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/52859/2024 ARBA/ /	UCO BANK, SAMBALPUR MP	SUBRAT MISRA	42/2024
2	D-CRLMP/36409/2024 CRLMP/1703/2024	SRIBATSA KUMAR PRADHAN MP	KISHORE CHANDRA RAJGURU MOHAPATRA	283/2024
3	D-JCRLA/74/2018 JCRLA/74/2018	MUNA SURI@MUNDA MP	M/S. CHITTA RANJAN SAHU, S.N.PANDA, P.K.MISHRA	293/2024
4	D-JCRLA/8/2022 JCRLA/8/2022	DADU@SAMA MUNDA MP	MR.CHITTA RANJAN SAHU	294/2024
5	D-LAA/57/2006 LAA/57/2006	SPL.LAND ACQUISITION MP	A.G,A.S.C	449/2024
6	D-LAA/57/2006 LAA/57/2006	SPL.LAND ACQUISITION MP	A.G,A.S.C	450/2024
7	D-LAA/57/2006 LAA/57/2006	SPL.LAND ACQUISITION MP	A.G,A.S.C	451/2024
8	D-LAA/57/2006 LAA/57/2006	SPL.LAND ACQUISITION MP	A.G,A.S.C	452/2024
9	D-LAA/57/2006 LAA/57/2006	SPL.LAND ACQUISITION MP	A.G,A.S.C	453/2024
10	D-LAA/57/2006 LAA/57/2006	SPL.LAND ACQUISITION MP	A.G,A.S.C	454/2024
11	D-RVWPET/50679/2024 RVWPET/ /	MURARI PRASAD PATEL MP	ADV.	473/2024
12	D-RVWPET/52831/2024 RVWPET/ /	BHAWANI SHANKAR CHOUDHURY MP	BHOJARAJ SETH	474/2024
13	D-RVWPET/52927/2024 RVWPET/ /	JAGADANANDA MP	SUCHETA GUMANSINGH	475/2024
14	D-RVWPET/52940/2024 RVWPET/ /	NABIN KUMAR SATPATHY MP	MANAS KUMAR CHAND	476/2024
15	D-CONTC/49547/2024 CONTC/8211/2024	TOFAN NAYAK MP	PRAVASH CHANDRA JENA	492/2024
16	D-CONTC/28234/2024 CONTC/5148/2024	SADHU SINGH MP	SOUMYA MISHRA	493/2024
17	D-CONTC/1560/2022 CONTC/1560/2022	NIRANJAN DAS MP		494/2024
18	D-RPFAM/52837/2024 RPFAM/ /	GITANJALI SAHOO MP	JAGANNATH BHUYAN	567/2024
19	D-RPFAM/52957/2024 RPFAM/ /	SUBASH KUMAR MANDOTHIA MP	GOPAL KRUSHNA MOHANTY	568/2024
20	D-RPFAM/52957/2024 RPFAM/ /	SUBASH KUMAR MANDOTHIA MP	GOPAL KRUSHNA MOHANTY	569/2024
21	D-RPFAM/52999/2024 RPFAM/ /	BASANTA KUMAR SAHOO MP	SUJATA JENA	570/2024
22	D-MATA/348/2023 MATA/348/2023	PAPALA SRIKANT MP	PURNA CHANDRA MOHARANA	583/2024
23	D-MATA/52774/2024 MATA/ /	SUBHASHMITA@PARBATI DASH MP	AJIT CHANDRA MOHAPATRA	584/2024
24	D-MATA/52777/2024 MATA/ /	CHINMAYEE SAHOO MP	SANDEEP RAJ PANDA	585/2024
25	D-MATA/95/2019 MATA/95/2019	MOGILI KURUMA MP	M/S SATYA NARAYAN MOHAPATRA,P.K.PANDA	586/2024
26	D-MATA/50321/2024	ELIZA PRIYADARSHANI	BIJAYA KUMAR PARIDA 2	

27	MATA/ / D-MATA/51208/2024	MP RASHMI RANJAN SETHY	RABI NARAYAN BEHERA	587/2024
28	MATA/ / D-CMAPL/52803/2024	MP KRUSHNA CHANDRA PANDA	ADV.	588/2024
29	CMAPL/ / D-FAO/588/2018	MP SWARNAPRAVA SAHU		641/2024
30	FAO/588/2018 D-FAO/49702/2024	MP GITANJALI BISWAL	DEBASISH PATNAIK	1046/2024
31	FAO/ / D-FAO/49705/2024	MP JEBANNESA MALLICK	DEBASISH PATNAIK	1047/2024
32	FAO/ / D-FAO/52812/2024	MP THE REGIONAL DIRECTOR, REGIONAL OFFICE, ERANDOL	DEBASISH PATNAIK	1048/2024
33	FAO/ / D-FAO/49709/2024	MP SABNAM BEGUM	DEBASISH PATNAIK	1049/2024
34	FAO/ / D-FAO/49704/2024	MP RAJESHBHAI VANKAR	DEBASISH PATNAIK	1050/2024
35	FAO/ / D-FAO/48158/2024	MP D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	DEBASISH PATNAIK	1051/2024
36	FAO/ / D-CRLREV/38229/2024	MP AJAY KUMAR DAS	PITAMBAR JENA	1052/2024
37	CRLREV/733/2024 D-CRLREV/36615/2024	MP ASHOK KUMAR PANNA	RANJITA SINGH	1177/2024
38	CRLREV/719/2024 D-CRLREV/38266/2024	MP TRUPTIMAYEE PATTANAIK@ARCHANA@SUNIL@TUMAR@B.KARAL		1178/2024
39	CRLREV/734/2024 D-CRLREV/38294/2024	MP BRUHASPATI KHAMARI	SAILABALA JENA	1179/2024
40	CRLREV/ / D-CRLREV/38294/2024	MP BRUHASPATI KHAMARI	SAILABALA JENA	1180/2024
41	CRLREV/ / D-CRLREV/38355/2024	MP PARESH JATAANIA	NILA MADHAB PRAHARAJ	1181/2024
42	CRLREV/ / D-CRLREV/38355/2024	MP PARESH JATAANIA	NILA MADHAB PRAHARAJ	1182/2024
43	CRLREV/ / D-RSA/52876/2024	MP BHAGYADHAR MUDULI	BRAHMANANDA TRIPATHY	1183/2024
44	RSA/ / D-RSA/50760/2024	MP LOKANATH SAHOO	SAMIR KUMAR MISHRA, (SR.ADV.)	1488/2024
45	RSA/493/2024 D-RSA/50760/2024	MP LOKANATH SAHOO	SAMIR KUMAR MISHRA, (SR.ADV.)	1489/2024
46	RSA/493/2024 D-RSA/81/2016	MP M/S.HINDUSTAN PETROLEUM CORPN.LTD/M/S.GAUTAM MUKHERJI		1490/2024
47	RSA/81/2016 D-CMP/52748/2024	MP BHARATI PARIDA	BIBEKANANDA BHUYAN	1491/2024
48	CMP/ / D-CMP/52755/2024	MP KARTIK PATRA	BIBEKANANDA BHUYAN	1524/2024
49	CMP/ / D-CMP/52828/2024	MP TUKUNA CHOUDHURY	AMARESH TRIPATHY	1525/2024
50	CMP/ / D-CMP/52903/2024	MP UMAKANTA PANDA	MALAYA KUMAR MISHRA	1526/2024
51	CMP/ / D-CMP/52878/2024	MP ALEKH CHANDRA SWAIN	SANJAYA KUMAR PATRI	1527/2024
52	CMP/ / D-CMP/52941/2024	MP RABINDRA KUMAR SAHOO	DEEPALI MAHAPATRA	1528/2024
53	CMP/ / D-CMP/39025/2024	MP DINABANDHU BEHERA	PRAFULLA KUMAR MOHAPATRA	1529/2024
54	CMP/1062/2024 D-CMP/52947/2024	MP DHANESWAR NAYAK	GHANASHYAM MUDULI	1530/2024
55	CMP/ / D-CMP/53015/2024	MP RADHANATH TRIPATHY	GHANASHYAM MUDULI	1531/2024
56	CMP/ / D-BLAPL/37031/2024	MP MOHAMMAD MUKHTAR @ MD. MUKHTAR		1532/2024
57	BLAPL/12466/2024 D-BLAPL/19370/2024	MP KISHORE KUMAR SAHU		1653/2024
	BLAPL/6635/2024	MP		1654/2024

58	D-BLAPL/28123/2024 BLAPL/9623/2024	DIPTI @DEEPTI LIMA MP	SOUBHAGYA KUMAR DASH	1655/2024
59	D-BLAPL/27902/2024 BLAPL/9965/2024	RIBHU RISHI TRIPATHY MP	BASUDEV PUJARI	1656/2024
60	D-BLAPL/27231/2024 BLAPL/9358/2024	SOUBHAGYA GHADAI @ SOUBHAGYA GHADAI MP	SRIKANTA DWIBEDI	1657/2024
61	D-BLAPL/25154/2024 BLAPL/8532/2024	PURNANANDA MENDALI MP	SURYA KANTA PRADHAN	1658/2024
62	D-BLAPL/10999/2022 BLAPL/10999/2022	LOKANATH BARIK @ MUNA MP		1659/2024
63	D-BLAPL/36195/2024 BLAPL/12253/2024	SRIKANTA MOHAKUD MP		1660/2024
64	D-BLAPL/33655/2024 BLAPL/11362/2024	LALIT SIJUI @ HATI @ TAKULU @ AJIT MP		1661/2024
65	D-BLAPL/32435/2024 BLAPL/10928/2024	PRADIP NAYAK MP	SRIKANTA MAHUNTA	1662/2024
66	D-BLAPL/26820/2024 BLAPL/9524/2024	DHARAMA @ DHARAMA SINGH PATEL MP		1663/2024
67	D-ABLAPL/33984/2024 ABLAPL/12982/2024	AKHILESH SINGH MP		2905/2024
68	D-ABLAPL/33853/2024 ABLAPL/12808/2024	KUNDAN KUMAR SONI @ KUNDAN SONI SASWAT JENA MP		2906/2024
69	D-ABLAPL/35307/2024 ABLAPL/13524/2024	BISWAJIT SWAIN MP		2907/2024
70	D-ABLAPL/31839/2024 ABLAPL/11990/2024	TANUA @ TANUJA KUMAR SWAIN MP		2908/2024
71	D-ABLAPL/32580/2024 ABLAPL/12264/2024	DIPU @ DEEPAK BEHERA MP	KULDEEP MOHANTY	2909/2024
72	D-ABLAPL/33758/2024 ABLAPL/12747/2024	JYOTI PRAKASH GIRI MP		2910/2024
73	D-ABLAPL/8791/2024 ABLAPL/3150/2024	NILANCHALA NAYAK MP		2911/2024
74	D-ABLAPL/22115/2024 ABLAPL/7941/2024	MUKESH SAHU MP	DEBASIS BISWAL	2912/2024
75	D-ABLAPL/36182/2024 ABLAPL/13812/2024	RENU PRAVA BISWAL @ RENU BISWAL MP		2913/2024
76	D-ABLAPL/36741/2024 ABLAPL/14177/2024	SK.ASIDUL KADIR MP		2914/2024
77	D-ABLAPL/33998/2024 ABLAPL/13233/2024	DILLIP @ MANMATH NATH @ MANMATH KUMAR NATH MP		2915/2024
78	D-ABLAPL/33687/2024 ABLAPL/12743/2024	PRATAP NAYAK @ PRATAP CHANDRA NAYAK MP	KULDEEP BEHERA	2916/2024
79	D-ABLAPL/37111/2024 ABLAPL/14227/2024	MANSUR RAHAMAN KHAN MP		2917/2024
80	D-MACA/48056/2024 MACA/ /	SASMITA PARIDA MP	KAPILA CHARAN NAYAK	3010/2024
81	D-MACA/52742/2024 MACA/ /	BASANTI SAHOO MP	PRADEEP KUMAR MISHRA	3011/2024
82	D-MACA/52749/2024 MACA/ /	MINI BEHERA MP	PRADEEP KUMAR MISHRA	3012/2024
83	D-MACA/50783/2024 MACA/ /	D.M., M/S. CHOLA MS GENERAL INSURANCE CO.LTD. MP	SRINIVAS KUMAR MAHALI	3013/2024
84	D-MACA/52797/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BANGALORE MP	SRINIVAS KUMAR MAHALI	3014/2024
85	D-MACA/676/2016 MACA/676/2016	M/S.SHRIRAMA G.I.CO.LTD. MP		3015/2024
86	D-MACA/30977/2024 MACA/687/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	PRADEEP KUMAR MAHALI	3016/2024
87	D-MACA/21434/2024 MACA/417/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	PRADEEP KUMAR MAHALI	3017/2024
88	D-MACA/52901/2024 MACA/ /	SR. D.M., ORIENTAL INSURANCE CO.LTD. MP	PRADEEP KUMAR MAHALI	3018/2024
89	D-MACA/52901/2024	SR. D.M., ORIENTAL INSURANCE CO.LTD.	PRADEEP KUMAR MAHALI	

	MACA/ /	MP		3019/2024
90	D-MACA/52964/2024	D.M., CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD.		
	MACA/ /	MP		3020/2024
91	D-MACA/50525/2024	ORIENTAL INSURANCE CO. LTD., BBSR	ADAM ALI KHAN	
	MACA/ /	MP		3021/2024
92	D-MACA/50527/2024	ORIENTAL INSURANCE CO. LTD., BBSR	ADAM ALI KHAN	
	MACA/ /	MP		3022/2024
93	D-MACA/52974/2024	B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3023/2024
94	D-MACA/52980/2024	SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	ADAM ALI KHAN	
	MACA/ /	MP		3024/2024
95	D-MACA/52987/2024	MANAGER LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		3025/2024
96	D-MACA/52993/2024	B.M.,BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		3026/2024
97	D-CRLA/38218/2024	BHIMA MAJHI	GAJENDRA NATH ROUT	
	CRLA/ /	MP		3290/2024
98	D-CRLA/38218/2024	BHIMA MAJHI	GAJENDRA NATH ROUT	
	CRLA/ /	MP		3291/2024
99	D-CRLA/1403/2023	SANDA PANGI	PRASANTA KUMAR NANDA	
	CRLA/1403/2023	MP		3292/2024
100	D-CRLA/38237/2024	JAGADISH RATHA	BHABANI SHANKAR DASPARIDA	
	CRLA/1316/2024	MP		3293/2024
101	D-CRLA/38237/2024	JAGADISH RATHA	BHABANI SHANKAR DASPARIDA	
	CRLA/1316/2024	MP		3294/2024
102	D-CRLA/174/2021	KHAGESWAR MOHAPATRA	BIJAYA KUMAR MOHANTY	
	CRLA/174/2021	MP		3295/2024
103	D-CRLA/717/2017	AJIT KUMAR SAHOO	MR.D.NAYAK M/S.PRATIK NAYAK B.MISHRA A.BHUYAN,DIPAK KU	
	CRLA/717/2017	MP		3296/2024
104	D-CRLA/38296/2024	SUNADHAR SOURA	RAJIB LOCHAN PATTNAIK	
	CRLA/ /	MP		3297/2024
105	D-CRLA/38296/2024	SUNADHAR SOURA	RAJIB LOCHAN PATTNAIK	
	CRLA/ /	MP		3298/2024
106	D-CRLA/38298/2024	SRIKANT MOHAPATRA	SANJEEV UDGATA	
	CRLA/ /	MP		3299/2024
107	D-CRLA/38298/2024	SRIKANT MOHAPATRA	SANJEEV UDGATA	
	CRLA/ /	MP		3300/2024
108	D-CRLA/38326/2024	SAROJ KANHAR @ SAROJ @ PINTU KANHAR	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3301/2024
109	D-CRLA/38326/2024	SAROJ KANHAR @ SAROJ @ PINTU KANHAR	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3302/2024
110	D-CRLA/38332/2024	SUKANTA KANHAR	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3303/2024
111	D-CRLA/38332/2024	SUKANTA KANHAR	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		3304/2024
112	D-CRLA/38339/2024	JANMEJAYA JANI	PRASHANTA KUMAR NAYAK	
	CRLA/ /	MP		3305/2024
113	D-CRLA/38339/2024	JANMEJAYA JANI	PRASHANTA KUMAR NAYAK	
	CRLA/ /	MP		3306/2024
114	D-CRLA/38379/2024	AJAY KUMAR CHOUDHURY	BHABANI SHANKAR DAS	
	CRLA/ /	MP		3307/2024
115	D-CRLMC/38226/2024	SAURIN BHATT @ SAURIN G BHATT	CHANDANA TRIPATHY	
	CRLMC/ /	MP		3375/2024
116	D-CRLMC/38232/2024	UGRESAN BARIK	GOKULA NANDA SAHU	
	CRLMC/ /	MP		3376/2024
117	D-CRLMC/34535/2024	ASISH RANJAN DAS	RAMANI KANTA PATTANAIAK	
	CRLMC/4806/2024	MP		3377/2024
118	D-CRLMC/38239/2024	RASHMITA DAS	JATINDRA KUMAR MOHAPATRA	
	CRLMC/ /	MP		3378/2024
119	D-CRLMC/37819/2024	PRIYABRATA NAYAK	SATYAPRAKASH DHAL	
	CRLMC/4811/2024	MP		3379/2024
120	D-CRLMC/38260/2024	MONALISHA MISHRA	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		3380/2024

121	D-CRLMC/6997/2024 CRLMC/1090/2024	SUSANTA MISHRA MP		3381/2024
122	D-CRLMC/38270/2024 CRLMC/4813/2024	JITENDRA JAGADEV MP	TIRTH KUMAR SAHU	3382/2024
123	D-CRLMC/38270/2024 CRLMC/4813/2024	JITENDRA JAGADEV MP	TIRTH KUMAR SAHU	3383/2024
124	D-CRLMC/38272/2024 CRLMC/ /	BIRENDRA PUJARI @ BIRENDRA PUJHARIDHIRENDRA KUMAR MOHAPATRA MP		3384/2024
125	D-CRLMC/25272/2024 CRLMC/3555/2024	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	3385/2024
126	D-CRLMC/37553/2024 CRLMC/ /	NARTU KESHABA RAO@NARTU KESIGA@NARSTA KUMAR JETHY MP		3386/2024
127	D-CRLMC/37554/2024 CRLMC/ /	GUMUDI DANDA@G. DANDA MP	PRASANTA KUMAR PANDA	3387/2024
128	D-CRLMC/37982/2024 CRLMC/4818/2024	DILLIP KUMAR JENA @ DILU MP	DIBYAJYOTI NAYAK	3388/2024
129	D-CRLMC/38271/2024 CRLMC/ /	RAMA CHANDRA PADHY MP	BIRAJA PRASANNA DAS	3389/2024
130	D-CRLMC/38271/2024 CRLMC/ /	RAMA CHANDRA PADHY MP	BIRAJA PRASANNA DAS	3390/2024
131	D-CRLMC/23865/2024 CRLMC/3133/2024	BAISHNAB BEURA MP	KASHINATH PATTANAIK	3391/2024
132	D-CRLMC/38303/2024 CRLMC/ /	ARCHANA SAHU@KUMARI SAHU@NILU KASHINATH PATTANAIK MP		3392/2024
133	D-CRLMC/38319/2024 CRLMC/ /	LAXHIKANTA PUHAN MP	PRATYUSHA NAIDU	3393/2024
134	D-CRLMC/38306/2024 CRLMC/ /	DILLIP KUMAR PATRA MP	DILLIP KUMAR RAY	3394/2024
135	D-CRLMC/38328/2024 CRLMC/ /	KURIKANA DILESHU @ K.DILESH MP	PRASANTA KUMAR PANDA	3395/2024
136	D-CRLMC/38342/2024 CRLMC/ /	MADHUSUDAN ROUT MP	VIVEKANAND JENA	3396/2024
137	D-CRLMC/33987/2024 CRLMC/4333/2024	SAROJ LAKRA MP		3397/2024
138	D-CRLMC/38352/2024 CRLMC/ /	B.SRINIVAS MP	MANAS KUMAR CHAND	3398/2024
139	D-CRLMC/895/2017 CRLMC/895/2017	SK.NAZIBULLAH@SK.NIRZABULLAH@LAW@BAMVIT MOHANTY MP		3399/2024
140	D-CRLMC/38369/2024 CRLMC/ /	PRASANTA KUMAR MOHANTY MP	PRAKASH KUMAR MISHRA	3400/2024
141	D-CRLMC/38370/2024 CRLMC/ /	PRAGNYA PARAMITA SAHOO MP	BISHNU PRASAD PRADHAN	3401/2024
142	D-CRLMC/25810/2024 CRLMC/3372/2024	SAMIR KUMAR BEHERA@BADAL@BADAKEDARACHANDRA BEHERA MP		3402/2024
143	D-CRLMC/38393/2024 CRLMC/ /	KANHU CHARAN SAHOO MP	SUBASH CHANDRA PUSPALAKA	3403/2024
144	D-WA/52727/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	8721/2024
145	D-WA/52727/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	8722/2024
146	D-WA/52727/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	8723/2024
147	D-WA/52728/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8724/2024
148	D-WA/52728/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8725/2024
149	D-WA/52728/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8726/2024
150	D-WA/52729/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8727/2024
151	D-WA/52729/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8728/2024
152	D-WA/52729/2024	STATE OF ODISHA	CHANDRAKANTA PRADHAN, A.G.A.	

	WA/ /	MP		8729/2024
153	D-WA/52730/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8730/2024
154	D-WA/52730/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8731/2024
155	D-WA/52731/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8732/2024
156	D-WA/52731/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8733/2024
157	D-WA/52732/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8734/2024
158	D-WA/52732/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8735/2024
159	D-WA/52733/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8736/2024
160	D-WA/52733/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8737/2024
161	D-WA/52757/2024	TIMIR BISWAS	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		8738/2024
162	D-WA/52757/2024	TIMIR BISWAS	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		8739/2024
163	D-WA/52863/2024	AJAYA MAHARANA	PRAFULLA CHANDRA DAS	
	WA/ /	MP		8740/2024
164	D-WA/52734/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8741/2024
165	D-WA/52734/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8742/2024
166	D-WA/47965/2024	PRASANTA KUMAR SAMARTHA	RAGHUNATH DASMOHAPATRA	
	WA/ /	MP		8743/2024
167	D-WA/52735/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8744/2024
168	D-WA/52735/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8745/2024
169	D-WA/21025/2024	SHREE JAGANNATH MAHAPRABHU, BIJE PURSHINE ANAND SWAIN		
	WA/1148/2024	MP		8746/2024
170	D-WA/52928/2024	KRUSHNAPRIYA SAHU	RAKESH BEHERA	
	WA/ /	MP		8747/2024
171	D-WP(C)/11397/2024	NRUSINGHA CHARAN BEHERA	BIDYADHAR MANSING	
	WP(C)/8776/2024	MP		17182/2024
172	D-WP(C)/4366/2018	GANGADHAR PANIGRAHI		
	WP(C)/4366/2018	MP		17183/2024
173	D-WP(C)/51441/2024	RABINDRA KUMAR SAHOO	BIPLABA P.B. BHALI	
	WP(C)/31288/2024	MP		17184/2024
174	D-WP(C)/41922/2024	SUKADEV BEHERA	BHAKTA RANJAN BARIK	
	WP(C)/25092/2024	MP		17185/2024
175	D-WP(C)/8322/2020	M/S.D.N.S.FUNTECH	M/S.PRASANTA KUMAR NANDA	
	WP(C)/8322/2020	MP		17187/2024
176	D-WP(C)/52762/2024	GOKULA PRADHAN	TRILOCHAN NANDA	
	WP(C)/ /	MP		17188/2024
177	D-WP(C)/52763/2024	RUDRA CHARAN PATRA	TRILOCHAN NANDA	
	WP(C)/ /	MP		17189/2024
178	D-WP(C)/52764/2024	PRADIP KUMAR MOHAPATRA	TRILOCHAN NANDA	
	WP(C)/ /	MP		17190/2024
179	D-WP(C)/22434/2011	SARASWATI SAHOO		
	WP(C)/22434/2011	MP		17191/2024
180	D-WP(C)/52765/2024	TEJABHANU SAHU	TRILOCHAN NANDA	
	WP(C)/ /	MP		17192/2024
181	D-WP(C)/52767/2024	ASWINI KUMAR NAIK	TRILOCHAN NANDA	
	WP(C)/ /	MP		17193/2024
182	D-WP(C)/52768/2024	BINAYA KUMAR DASH	TRILOCHAN NANDA	
	WP(C)/ /	MP		17194/2024
183	D-WP(C)/52747/2024	GAYATRI KHANDEI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		17195/2024

184	D-WP(C)/36946/2024 WP(C)/21549/2024	GENERAL MANAGER, (SECURITY), MAHARAJA MOHAPATRA MP	NARAYAN MOHAPATRA KABIR KUMAR JENA	17196/2024
185	D-WP(C)/52632/2024 WP(C)/ /	NAMITA DHIR MP	KABIR KUMAR JENA	17197/2024
186	D-WP(C)/52781/2024 WP(C)/32044/2024	DEVALAL LAKDA MP	DHIRENDRA KUMAR MOHAPATRA	17198/2024
187	D-WP(C)/52790/2024 WP(C)/ /	GANGADHAR PATRA MP	BIJAYA KUMAR BEHERA 1	17199/2024
188	D-WP(C)/52799/2024 WP(C)/ /	TRINATH BIRTIA MP	SURYA NARAYAN SATPATHY	17200/2024
189	D-WP(C)/52804/2024 WP(C)/ /	KAMALESH KUMAR BIRTIA MP	SURYA NARAYAN SATPATHY	17201/2024
190	D-WP(C)/47536/2024 WP(C)/28324/2024	MANGAL SINGH MP	NIRANJAN LENKA	17202/2024
191	D-WP(C)/47531/2024 WP(C)/28320/2024	BANKUBIHARI DHIR MP	NIRANJAN LENKA	17203/2024
192	D-WP(C)/47537/2024 WP(C)/28328/2024	KSHETRA MOHAN SI MP	NIRANJAN LENKA	17204/2024
193	D-WP(C)/52824/2024 WP(C)/ /	BHARATA MOHARANA MP	SATYAJIT MOHAPATRA (2)	17205/2024
194	D-WP(C)/52826/2024 WP(C)/ /	LINGARAJ SAHOO MP	NETRANANDA BISWAL	17206/2024
195	D-WP(C)/52830/2024 WP(C)/ /	LAXMI DHAR MOHANTY MP	SATYAJIT MOHAPATRA (2)	17207/2024
196	D-WP(C)/52836/2024 WP(C)/ /	M/S TTIPL GEW (JV), KENDRAPADA MP	SUBASH CHANDRA SAHOO	17208/2024
197	D-WP(C)/52836/2024 WP(C)/ /	M/S TTIPL GEW (JV), KENDRAPADA MP	SUBASH CHANDRA SAHOO	17209/2024
198	D-WP(C)/52841/2024 WP(C)/ /	SRIKANTA PADHAN MP	SAMEER KUMAR DAS	17210/2024
199	D-WP(C)/19894/2021 WP(C)/19894/2021	DIBYARANJAN PATRA MP	SUBHRA KANTA MISHRA	17211/2024
200	D-WP(C)/52846/2024 WP(C)/ /	UPENDRA KUMAR HATI MP	KRISHNA CHANDRA SAHU	17212/2024
201	D-WP(C)/52850/2024 WP(C)/ /	PANU SAHU MP	GOPAL KRISHNA NAYAK	17213/2024
202	D-WP(C)/52852/2024 WP(C)/ /	M/S VISION SECURITY SERVICES MP	ASIT KUMAR DASH	17214/2024
203	D-WP(C)/52854/2024 WP(C)/ /	M/S. MADAN SAHU, ANGUL MP	ASIT KUMAR DASH	17215/2024
204	D-WP(C)/52853/2024 WP(C)/ /	M/S. MADAN SAHU, ANGUL MP	ASIT KUMAR DASH	17216/2024
205	D-WP(C)/52852/2024 WP(C)/ /	M/S VISION SECURITY SERVICES MP	ASIT KUMAR DASH	17217/2024
206	D-WP(C)/52857/2024 WP(C)/32107/2024	PRABHAKAR PRADHAN MP	MANORANJAN PADHI	17218/2024
207	D-WP(C)/52858/2024 WP(C)/ /	M/S. MOHANTY AND ASSOCIATE, BBSR MP	ASIT KUMAR DASH	17219/2024
208	D-WP(C)/17807/2024 WP(C)/10076/2024	BAYAMANA PANDA MP	BIMBISAR DASH	17220/2024
209	D-WP(C)/30315/2024 WP(C)/17341/2024	SANJAY BEHERA MP	DHANANJAYA MUND	17221/2024
210	D-WP(C)/52884/2024 WP(C)/ /	M/S INDRAVATI MOTORS MP	AGNIHOTRA SAHU	17222/2024
211	D-WP(C)/52886/2024 WP(C)/ /	NABA KISHORE ROUT MP	SRIKAR KUMAR RATH	17223/2024
212	D-WP(C)/52889/2024 WP(C)/ /	BANDANA ROUT MP	TARUNKANTA PATTANAYAK	17224/2024
213	D-WP(C)/52872/2024 WP(C)/ /	SAROJ KUMAR SAMANTASINHAR MP	PITAMBAR BEHERA	17225/2024
214	D-WP(C)/37779/2024 WP(C)/24399/2024	MAHENDRA KUMAR PATI MP	BIDYADHAR PRADHAN	17226/2024
215	D-WP(C)/52902/2024	HRUSHIKESH SAHOO	SANJAY KUMAR SAMANTARAY	

	WP(C)/ /	MP		17227/2024
216	D-WP(C)/52900/2024	ASANTI BEHERA	ABHINANDAN PRADHAN	
	WP(C)/ /	MP		17228/2024
217	D-WP(C)/52770/2024	SANATAN MOHAPATRA	SAMBEET PATTANAYAK	
	WP(C)/ /	MP		17229/2024
218	D-WP(C)/52907/2024	ELENA DAS	ALOK KUMAR PANDA	
	WP(C)/ /	MP		17230/2024
219	D-WP(C)/52910/2024	JITENDRA NATH MAHANTA	SANGRAM JENA	
	WP(C)/ /	MP		17231/2024
220	D-WP(C)/52909/2024	SK JASIR	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		17232/2024
221	D-WP(C)/52911/2024	SNEHALATA SAHOO	PRASANT KUMAR KHUNTIA	
	WP(C)/ /	MP		17233/2024
222	D-WP(C)/52912/2024	SUJATA MALLICK	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17234/2024
223	D-WP(C)/52874/2024	SRI SANA RADHAGOBINDA MOHAPRABHU	SUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		17235/2024
224	D-WP(C)/52915/2024	M/S BASANT RICE INDUSTRIES PVT LTD	HIMANSHU SEKHAR MISHRA	
	WP(C)/ /	MP		17236/2024
225	D-WP(C)/39887/2024	VINAYAK DOBWAL		17237/2024
	WP(C)/23998/2024	MP		
226	D-WP(C)/52772/2024	PRAVAKAR BEHERA	SAMBEET PATTANAYAK	
	WP(C)/ /	MP		17238/2024
227	D-WP(C)/52909/2024	SK JASIR	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		17239/2024
228	D-WP(C)/52918/2024	RAJENDRA PRASAD JENA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17240/2024
229	D-WP(C)/52906/2024	JAGANNATH TRIPATHY	JYOTIRMAYA SAHOO	
	WP(C)/ /	MP		17241/2024
230	D-WP(C)/52922/2024	DR. ASHOK KUMAR DAS	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		17242/2024
231	D-WP(C)/44786/2024	M/S. BASANT RICE INDUSTRIES PVT. LTD	HIMANSHU SEKHAR MISHRA	
	WP(C)/26284/2024	MP		17243/2024
232	D-WP(C)/52931/2024	DEBARAJA NAYAK	SUJATA JENA	
	WP(C)/ /	MP		17244/2024
233	D-WP(C)/52932/2024	SANTOSH KUMAR SWAIN	DILLIP KUMAR RAY	
	WP(C)/ /	MP		17245/2024
234	D-WP(C)/52933/2024	DIPTIKANTA PATRA	MANOJ KUMAR PATI	
	WP(C)/ /	MP		17246/2024
235	D-WP(C)/38731/2024	SRIMATI SETHY	TARUN KANTA PATTANAYAK	
	WP(C)/22749/2024	MP		17247/2024
236	D-WP(C)/52934/2024	NARISHAKTI MASALA UDYOG, WSHG, SANKHAR, BOLANGIR	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		17248/2024
237	D-WP(C)/52935/2024	AGRAGATI SHG, JHARNI, BOLANGIR	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		17249/2024
238	D-WP(C)/52936/2024	SRI SRI LAXMI MAA SHG, SAINTALA, BOLANGIR	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		17250/2024
239	D-WP(C)/52944/2024	M/S HINDUSTAN COCA COLA BEVERAGES	SUBANIKUMAR BOY CHOUDHURY	
	WP(C)/ /	MP		17251/2024
240	D-WP(C)/52942/2024	RAMANATH GURU	AYODHYA NATH LENKA	
	WP(C)/ /	MP		17252/2024
241	D-WP(C)/52948/2024	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PATRA		17253/2024
	WP(C)/ /	MP		
242	D-WP(C)/10882/2023	BISWARANJAN MOHAPATRA		17254/2024
	WP(C)/10882/2023	MP		
243	D-WP(C)/52949/2024	KALYANI MAHILA TANTUBATA SAHAYOPASANGTA HANAR WOMEN SHMF HELP GROUP)		17255/2024
	WP(C)/ /	MP		
244	D-WP(C)/33457/2023	BIPRA KANDHAPANI		17256/2024
	WP(C)/33457/2023	MP		
245	D-WP(C)/33454/2023	LIHIT GURUDIA	SUBHASREE MOHANTY	
	WP(C)/33454/2023	MP		17257/2024
246	D-WP(C)/40674/2024	BARADA PRASANA DAS		17258/2024
	WP(C)/23513/2024	MP		

247	D-WP(C)/52960/2024 WP(C)/ /	ARNICA ENTERPRISES PRIVATE LTD, TAN MP	SATISH RATH	17259/2024
248	D-WP(C)/52961/2024 WP(C)/ /	NIRUPAMA PRUETH MP	KOUSIK ANANDA GURU	17260/2024
249	D-WP(C)/5808/2014 WP(C)/5808/2014	ABANI KU.MOHANTY MP	JAGAJIBAN PRADHAN	17261/2024
250	D-WP(C)/52967/2024 WP(C)/ /	HAREKRISHNA SAHOO MP	SUDHIR KUMAR MALLICK	17262/2024
251	D-WP(C)/52978/2024 WP(C)/ /	BINAYA KUMAR NANDI MP	ANUP UDAYA SENAPATI	17263/2024
252	D-WP(C)/52981/2024 WP(C)/ /	ANITA DALAI MP	RAMA CHANDRA JENA	17264/2024
253	D-WP(C)/52945/2024 WP(C)/ /	PRATAP CHANDRA NAYAK MP	RAKESH KUMAR SARANGI	17265/2024
254	D-WP(C)/52982/2024 WP(C)/ /	BHIMSEN PRADHAN MP	ASWINI KUMAR MOHANTY	17266/2024
255	D-WP(C)/52983/2024 WP(C)/ /	SUKANTA KUMAR BAKSHI MP	SUBASH CHANDRA PUSPALAKA	17267/2024
256	D-WP(C)/52988/2024 WP(C)/ /	KHANI PRAVAT TRUCK OWNERS ASSOCIATION, MP	ATUL KUMAR PRAHARAJ	17268/2024
257	D-WP(C)/52946/2024 WP(C)/ /	MIHIR JENA MP	RAKESH KUMAR SARANGI	17269/2024
258	D-WP(C)/52996/2024 WP(C)/ /	PADMAN PALAKA MP	KUNAL KUMAR SWAIN	17270/2024
259	D-WP(C)/52955/2024 WP(C)/ /	RASIKAN BUD MP	SIDDHARTH PRASAD MISHRA	17271/2024
260	D-WP(C)/53000/2024 WP(C)/ /	AMIR KANTA BISOYI MP	KUNAL KUMAR SWAIN	17272/2024
261	D-WP(C)/53002/2024 WP(C)/ /	NILACHAL HOSPITAL, PRIVATE LIMITED, MP	DEBANSIS SARANGI	17273/2024
262	D-WP(C)/53004/2024 WP(C)/ /	PURNA CHANDRA SETHI MP	KUNAL KUMAR SWAIN	17274/2024
263	D-WP(C)/53007/2024 WP(C)/ /	SIBANANDA JENA MP	SANJIB KUMAR BHANJADEO	17275/2024
264	D-WP(C)/52962/2024 WP(C)/ /	NARAYAN BEHERA MP	SARBESWAR SAHOO	17276/2024
265	D-WP(C)/53012/2024 WP(C)/ /	RASABATI CHARITABLE TRUST MP	JITAMANYU SAHOO	17277/2024